

Date	Office Report	Orders
	25-5-93	<p>32. OA-1076/91</p> <p>RA-390/92 MP-4804/92</p> <p>Present: Ms Jasvinder Kaur, proxy counsel for Sh. Jog Singh, counsel for the original respondents.</p> <p>Orginal respondents have filed RA 390/92 and have also filed MP 4804/92 seeking condonation of delay for filing the Review application.. Notice of the R.A. was issued to the original applicant ,but none was present today.</p> <p>When the case came up today for hearing, the learned counsel for the Review applicant submitted that the respondents are seeking permission to withdraw this R.A. In the circumstances, permission is granted and R.A. is dismissed as withdrawn. Since the R.A. has been dismissed as withdrawn, this MP is also dismissed.</p> <p><i>lh</i></p> <p>(B.S. HEGDE) MEMBER (J)</p> <p><i>lh</i></p> <p>(N.V. KRISHNAN) VICE CHAIRMAN (A)</p> <p>sk</p>